

Shri S. C. Samanta: May I know whether there is any proposal to introduce this service in Delhi in the near future?

Dr. P. Subbarayan: As far as I know, not yet.

Postal Stamps of Swami Dayanand Saraswati

***901. Shri Bibhuti Mishra:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that a request has been made by some Members of Parliament for the issue of postal stamps bearing the portrait of Swami Dayanand Saraswati to commemorate his memory; and

(b) if so, what steps have Government taken in this regard?

The Minister of Transport and Communications (Dr. P. Subbarayan): (a) Yes Sir.

(b) It is intended to have a portrait of Swami Dayanand in a special series of Social Reformers that is proposed to be brought out.

Shri Bibhuti Mishra: By what time will this portrait come out on the postage stamps? When will these stamps come out?

Dr. P. Subbarayan: We are having it examined as to whom we could include in this matter of social reformers, and a decision has got to be taken soon. I have told Mr. Prakash Vir Shastri who saw me that it will be in March.

Shri Bibhuti Mishra: Has the Government fixed any definite period for continuing the printing of such postage stamps with portraits?

Dr. P. Subbarayan: It will come as they are found necessary.

Shri Ajit Singh Sarhadi: What are the names that are being considered in this respect? May we have a list?

Dr. P. Subbarayan: As I said, some names are under consideration, but I cannot give the names now.

Shri S. M. Banerjee: May I know whether a similar request came from many organisations, including the Congress Committee from Kanpur, for having a stamp bearing the portrait of the late-lamented Ganesh Sankar Vidyarti and whether that is also under consideration?

Dr. P. Subbarayan: I am as well aware of this as the hon. Member is.

That is also under consideration.

Some Hon. Members rose—

Mr Speaker: Am I to allow more questions relating to more names,—whomsoever,—that the hon. Members would like to mention? This question relates only to Swami Dayanand Saraswati. Next question.

Recruitment of Pilots by I.A.C.

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***904. { Shri Bahadur Singh:
Shri Nek Ram Negi:**

Will the Minister of Transport and Communications be pleased to state:

(a) whether any recruitment of pilots has been made by the I.A.C. during the months of May and June, 1961;

(b) the number of pilots selected; and

(c) the total number of applications received from the candidates?

The Deputy Minister of Civil Aviation (Shri Mohiuddin): (a) Yes, Sir.

(b) Ten.

(c) Eighty-three.

Shri Bahadur Singh: May I know whether the selection which has been made in May and June is enough or whether some more pilots are going to be selected very soon?

Shri Mohiuddin: They will be selected as and when the need for more pilots arises.

Shri Braj Raj Singh: What is the latest position with regard to the unemployed pilots trained at the CATC, Allahabad?

Shri Mohiuddin: The latest position seems to be that out of about 44 pilots who have renewed their licences, about 12 to 14 have got the chance of employment now. Some posts have fallen vacant and it is expected that these vacancies in the flying clubs and among the private operators will be advertised. I hope these unemployed pilots will apply for employment there and will get employment.

Shri Braj Raj Singh: May I know whether there is a possibility of sending these pilots to foreign countries, such as some African countries, where there may be a requirement for such pilots, whether this question has been examined by the Government of India and also whether the Government have considered the difficulty in the way of pilots with regard to the renewal of their licences?

Shri Mohiuddin: As far as renewal is concerned, we have issued instructions that the minimum required hours for renewal should be allowed to them, without cost, that is, free of charge. As regards employment in foreign countries, of course, whenever there is requirement, they themselves apply for employment. About the African countries, I have not had any information whether any application has been sent there or whether there is any requirement there.

Shri Amjad Ali: May I know if it is a fact that there a large number of unemployed pilots because their qualifications do not answer to the description of certain aircraft?

Shri Mohiuddin: No, Sir. It is not correct.

Shri B. K. Gaikwad: May I know whether there is any reservation for the Scheduled Castes, Scheduled Tribes and other backward classes in the matter of recruitment of pilots? If not, why not? May I also know whether Government have taken that much care to see that candidates from these classes are recruited if there is no reservation?

Shri Mohiuddin: Government have awarded scholarships at the flying clubs. We take particular care to see that suitable and capable boys who have got talent for flying are given chance in the flying clubs. Of course, as far as the selection of the pilots by the IAC is concerned, there is no reservation.

Shri Ajit Singh Sarhadi: May I know whether recruitment is limited to these people, or whether those who have had training at the different training centres after getting training in the flying clubs and other institutions and who possess equal merit will also be considered?

Shri Mohiuddin: This selection of pilots is a selection from those who hold the B licences as pilots. The flying clubs do not give B licences for pilots.

Shri Yadav Narayan Jadhav: May I know what efforts are made to have a band of such trained pilots in case of a national emergency when we may require their services?

Shri Mohiuddin: They are available, and we are trying to give them a chance to renew their licences free of charge. I hope that will be useful.

Some Hon. Members rose—

Mr. Speaker: I have allowed so many supplementaries for every question.

Dr. P. Subbarayan: I want to make a further clarification of what my hon. colleague has said in answer to a question put by Shri B. K. Gaikwad. I am sure that the hon. Member realises that this is a specialist service. We have got to be careful about choosing our pilots. We cannot play with the lives of the people in this country and we have got to be very careful in recruiting them. This is a specialist service. Therefore, there can be no reservation for any class. *(Interruptions).*

Shri B. K. Gaikwad: As the hon. Minister has given this explanation,—if pilots from these classes are appointed, so many lives will be in

danger, does he mean to say that if candidates from among the Scheduled Castes, Scheduled Tribes and other backward classes are appointed as pilots, they will be harmful to this service and to society? Let him explain it.

Dr. P. Subbarayan: I did not mean that. (*Interruptions*).

Mr. Speaker: Hon. Member may try to send a number of young men for this training. Persons belonging to these classes have acquitted themselves very well. If you want an example, here is the hon. Minister of Railways. Nobody can make an accusation. There is also one Chief Minister in India, belonging to this class, of whom we can always be proud. Members of this community are fast coming up, and the erstwhile so-called higher communities are going down. There is no difficulty.

Shri B. K. Gaikwad: Not yet, Sir!

Mr. Speaker: We will wish for the day.

श्री के० रामाराव की मृत्यु के बारे में जांच

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 *६०५. { श्री बाजपेयी :
 श्री बी० चं० शर्मा :
 श्री राम कृष्ण गुप्त :
 श्री राम गरीब :

क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि

(क) क्या उम रेल दुर्घटना के कारणों की जांच समाप्त हो गई है जिसमें श्री के० रामाराव की मृत्यु हुई थी;

(ख) यदि हां, तो जांच का क्या निष्कर्ष निकला है;

(ग) क्या श्री के० रामाराव के परिवार को क्षतिपूर्ति देने के सम्बन्ध में कोई निर्णय किया गया है; और

(घ) यदि हां, तो उसका व्यौरा क्या है ?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) Yes, Sir.

(b) The findings of the Railway Enquiry Committee and of the Police, in brief, are that Shri Ramarao's death was accidental. These reports do not point to any negligence on the part of Railway.

(c) No, Sir.

(d) Does not arise.

Shri Vajpayee: Is it not a fact that the enquiry was purely a departmental enquiry conducted by railway officials and it did not take into account all the evidence put before them?

Shri S. V. Ramaswamy: Of course, it was by railway officials, but every evidence was taken, and there was an enquiry by the police also.

Shri Vajpayee: Is it a fact that the statement given by the daughter of the late Shri K. Rama Rao who accompanied her father in the train was not considered by the enquiry committee and it does not form part of the enquiry committee's report?

Shri S. V. Ramaswamy: I do not know about the specific evidence, but so far as I know, every evidence was recorded.

Shri Vajpayee: May I know whether a copy of the report of the enquiry committee will be placed on the Table of the House?

The Minister of Railways (Shri Jagjivan Ram): The evidence of his daughter also finds a place there and it has been taken into consideration.

Shri Vajpayee: May I know whether a copy of the report of the enquiry committee will be placed on the Table of the House?

Shri Jagjivan Ram: We will have to consider that, but, what is the purpose of all these things?

Shri Vajpayee: Because there are apprehensions in the public mind that